

DIVISION BENCH
COURT - II

P-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/640(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI HARISH CHANDER SURI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17TH MAY, 2022, 10:30 A.M

IN THE MATTER OF	SWARAN FINANCIAL PRIVATE LIMITED VS MAITHAN ISPAT LIMITED
UNDER SECTION	IBC UNDER SEC 9

Counsel / Authorised Representative appeared physically/through video conference:

For OC : Ms. Swati Agarwal, Adv.
Mr. Shailendra Jain Adv.

For CD : Mr. Shaunak Mitra, Adv.
Ms. Debdatta Ray Chaudhury, Adv.

ORDER

1. Ld. Counsel on both sides present.
2. Ld. Counsel for the parties jointly submit that the matter has been settled between the parties. Ld. Counsel for the Operational seeks permission to withdraw the petition. Permission is granted. CP is, therefore, disposed of as withdrawn since the matter has been settled between the parties.
3. File be consigned to the records.

**Harish Chander Suri
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

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